

69

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

C. P. NO. 110/2000  
in  
O. A. NO. 15/1999

New Delhi this the 20th day of September, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI M. P. SINGH, MEMBER (A)

• Ram Dularay  
S/o Shri Ram Swarup  
Working as Malaria Khallasi under CHI (M)  
at Northern Railway Section  
Delhi Jn. ... Applicant

( By Advocate Shri Yogesh Sharma )

-versus-

1. Shri Rakesh Chopra  
Divisional Railway Manager  
Northern Railway, Delhi Division  
Near New Delhi Railway Station  
New Delhi. ... Respondents
2. Shri S.P. Mahi  
The Divisional Supdt. Engineer (Estate)  
DRM's Office, Northern Railway  
Near Delhi Railway Station  
New Delhi. ... Respondents

( By Advocate Shri R.L.Dhawan )

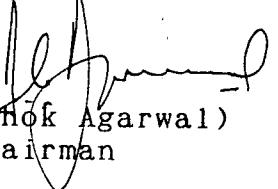
O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Counsel appearing for the contending parties make a statement that the directions contained in the order passed on 9.9.1999 in OA No. 15/1999 have now been complied with by allotting residential quarters to the applicant. In view of the compliance, we do not find this to be a fit case to pursue the contempt petition. The same is dismissed as withdrawn. No cost.

  
(M.P. Singh )  
Member (A)

sns

  
(Ashok Agarwal )  
Chairman